

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 589/252//ND/2018**

**In the matter of:**

Cosmod IT Solutions Pvt. Ltd.  
Vs.  
ROC & another

....**Appellant**

...**Respondent**

**Under Section: 252**

**Order delivered on 24.07.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant :  
For the Respondent :  
For the IT :

**ORDER**

Mr. Nitin Malhotra, Director of the appellant company appears and states that ROC and income tax are served. Both the departments were directed to file reply within three weeks on 08.06.2018. ROC and income tax to file reply within two weeks, with the copy in advance to the other side. For further consideration on 24.08.2018.

Mukesh

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**